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**BEFORE THE AJUDICATING AUTHORITY  
(NATIONAL COMPANY LAW TRIBUNAL)  
AHMEDABAD BENCH  
AHMEDABAD**

**C.P. (I.B) No. 71/7/NCLT/AHM/2017**

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.08.2017**


Name of the Company: Sacrato Capital Pvt. Ltd.

V/s.

Anil Ltd.

Section of the Companies Act: Section 7 of the Insolvency and Bankruptcy  
Code

| <u>S.NO.</u> | <u>NAME (CAPITAL LETTERS)</u> | <u>DESIGNATION</u> | <u>REPRESENTATION</u> | <u>SIGNATURE</u> |
|--------------|-------------------------------|--------------------|-----------------------|------------------|
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|    |                 |      |           |   |
|----|-----------------|------|-----------|---|
| 1. | NATASHA SUTARIA | ADV. | APPLICANT |  |
|----|-----------------|------|-----------|---|

|    |              |          |            |   |
|----|--------------|----------|------------|---|
| 2. | NISARG DESAI | ADVOCATE | RESPONDENT |  |
|----|--------------|----------|------------|---|

**ORDER**

Learned Advocate Ms. Natasha Sutaria present for Financial Creditor/ Applicant.  
Learned Advocate Mr. Nisarg Desai i/b Nanavati Associates present for Respondent.

Objections not filed.

Heard arguments of Learned Counsel for Applicant and Learned Counsel for Respondent.

Order reserved.

  
**BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

Dated this the 17th day of August, 2017.